

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

4) IA/3354/2022 IA/3351/2022
C.P. (IB)/1118(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: MANJULABEN KARELIA

VS

POOJA LAND AND PREMISES

PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA/3351/2022

Mr. Aman kacheria, i/b Adv Neel Kothari, Advocates appearing for the Applicant/RP is present through virtual hearing.

The above application has been filed seeking to extend the period for completion of the CIRP of the Corporate Debtor by a period of ninety (90) days from 16th October, 2022. And also to exclude period of 90 days from CIRP. The COC in its third meeting dated 07.10.2022. have resolved for exclusion of time and extension of CIRP. The following resolutions were voted upon and approved by the COC unanimously

*“**resolve that** exclusion of three months from the CIRP period and additionally ninety days extension of CIRP period be sought resulting into one hundred and eighty days of additional time to enable the committee of creditors to achieve resolution for the benefit of the corporate debtor”.*

“Further resolved that the Resolution Professional be and is hereby authorized to approach the Hon’ble NCLT to seek exclusion and extension of time in CIRP as resolved above”.

In view of the above, this Bench **allows** this application only in terms of prayer clause (a) seeking extension of CIRP period for 90 days from 16.10.2022.

IA 3354/2022:

Counsel appearing for the Applicant is directed to issue notice to the Respondent. The Applicant shall file service affidavit along with copy of notice sent to the Respondent, original postal receipt, track report, E-mail, etc. at least two days before the next date of hearing in hard copy directly with the court officer.

The Registry is also directed to issue notice to the Respondent and shall submit service report along with notice copy sent to Respondent, postal receipt, track report/acknowledgement.

List this application on **04.01.2023**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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